

न्यायमूर्ति (सेवानिवृत्त) आर.एम. लोढा समिति
Justice (Retd.) R. M. Lodha Committee
(पीएसीएल लि. के मामले से संबंधित / in the matter of PACL Ltd.)

संदर्भ सं. जेआरएमएलसी/पीएसीएल/
Ref. No. JRMLC/PACL/

**CORRIGENDUM TO THE ORDER DATED 12.02.2025 IN OBJECTION PETITION
NO. SEBI/PACL/OBJ/AR/00066/2024 FILED BY MR. K. GOKUL IN THE MATTER
OF PACL LTD.**

1. The Recovery Officer had passed an order dated 12.02.2025 in Objection Petition No. SEBI/PACL/OBJ/AR/00066/2024 (hereinafter referred to as "**Order**") filed by Mr. K. Gokul.
2. Pursuant to the observation of inadvertent typographical error in para 12 of the order, the said para shall now be read as under:

"12. Present objection has been filed by Shri K. Gokul (hereinafter referred to as "the Objector") in respect of the land parcel situated at Naduvankurichi Minor Village, Thenkasi, Veerasegamani sub registration office, Viruthunagar District, in survey nos. 39, 168/7A, 168/7B, 168/7C, 55/1 & 55/2, 52/1A and 60 (hereinafter referred to as the "impugned land"), covered in MR Nos. 1079-2018, 8563-2018 and 8564-2018."
3. The Order dated 12.02.2025 in the matter of Mr. K. Gokul V/s PACL Ltd. should always be read along with this corrigendum.
4. A copy of this Corrigendum shall be served on the Applicant for information.

Place: Mumbai

Date: 03.09.2026

For and on behalf of Justice (Retd.) R. M. Lodha Committee
(in the matter of PACL Ltd.)



SAROJ KUMAR SAHU

Recovery Officer

सरोज कुमार साहू / SAROJ KUMAR SAHU
उप महाप्रबन्धक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
न्यायमूर्ति (सेवानिवृत्त) आर. एम. लोढा समिति
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(पी ए सी एल लि. के मामले से संबंधित, मुंबई) / (In the Matter of PACL Ltd., Mumbai)

RESHMA GOEL

Recovery Officer

रेशमा गोयल / RESHMA GOEL
उप महाप्रबन्धक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
न्यायमूर्ति (सेवानिवृत्त) आर. एम. लोढा समिति
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BAL KISHOR MANDAL

Recovery Officer

बाल किशोर मंडल / BAL KISHOR MANDAL
उप महाप्रबन्धक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
न्यायमूर्ति (सेवानिवृत्त) आर. एम. लोढा समिति
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पता (केवल पत्राचार हेतु) / Address for correspondence only:

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